

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 53 of 2014 &
I.A. No.91 of 2014

Dated : 06th March, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

BSES Yamuna Power Ltd. ... Appellant(s)

Versus

CERC & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Arijit Maitra
Mr. Dushyant Manocha
Ms. Salmoli Choudhuri

ORDER

Reply has been filed by the learned counsel for the Respondent.

The learned counsel for the Appellant seeks some time for filing a short rejoinder. Accordingly, he is directed to file the same on or before 14.03.2014 after serving copy on the other side.

Post the matter on **14.03.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/pr